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## Pushpa Chaudhary Vs Deputy Director Of Consolidation And 6 Others

Court: Allahabad High Court

Date of Decision: Jan. 6, 2023

Acts Referred: U.P. Consolidation of Holdings Act, 1953 â€" Section 9A(2)

Hon'ble Judges: Dinesh Pathak, J

Bench: Single Bench

Advocate: Anil Kumar Aditya, Krishna Kant Singh

Final Decision: Allowed

**Judgement**